NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7. C.P. (IB)-1692(MB)/2018

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **11.07.2018**

NAME OF THE PARTIES: Image Enterprises

V/s.

Hazel Mercantile Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

None present. List this matter on 18.07.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NU/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)